

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 252 of 2020

IN THE MATTER OF:

**Sai Peace and Prosperity Apartment
Buyers Association**

...Appellant

Versus

ASK Investment Managers Pvt. Ltd. & Ors.

...Respondents

Present:-

For Appellant: Mr. Nikhil Nayyar, Sr. Advocate with Mr. Pawan Bhushan and Mr. Divyanshu Rai, Advocates.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shachi Udesi, Mr. Rishub Kapoor, Mr. Shikhar Singh, Mr. Denzil Arambhan, Ms. Disha Shetty, Mr. Yash Sethna, Mr. Abhishek Sharma and Ms. Pranaya Goyal, Advocates for R-1. Ms. Surabhi Singh, Mr. Rakesh Karela and Mr. Anil Kumar Khicha(RP), Advocate for R-2. Dr. MR Venkatesh, Advocate.

WITH

Company Appeal (AT) (Insolvency) No. 315 of 2020

IN THE MATTER OF:

V.S. Suresh

...Appellant

Versus

ASK Investment Managers Pvt. Ltd. & Ors.

...Respondents

Present:-

For Appellant: Mr. Rana Mukherjee, Sr. Advocate with Mr. Goutham Shivshankar, Advocates.

For Respondent: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Shachi Udesi, Mr. Rishub Kapoor, Mr. Shikhar Singh, Mr. Denzil Arambhan, Ms. Disha Shetty, Mr. Yash Sethna, Mr. Abhishek Sharma and Ms. Pranaya Goyal, Advocates for R-1. Ms. Surabhi Singh, Mr. Rakesh Karela and Mr. Anil Kumar Khicha(RP), Advocate for R-2. Dr. MR Venkatesh, Advocate.

ORDER
(Virtual Mode)

02.11.2020 Learned Counsel for Appellants in *Company Appeal (AT) (Insolvency) No. 252 of 2020 and 315 of 2020* have been heard.

Learned Counsel for Respondent No. 1/ ASK Investment Managers Pvt. Ltd. is partly heard.

The Appeal is adjourned as Part-Heard for further hearing on **27th November, 2020 at 12:00 pm.**

[Justice A.I.S. Cheema]
Member (Judicial)

[V.P. Singh]
Member (Technical)

Basant B./nn/